

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:859  
ANSWERED ON:01.03.2013  
TOBACCO CONTROL  
Jindal Shri Naveen

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether India is a signatory to an anti-tobacco treaty viz. World Health Organisation (WHO) 'Framework Convention on Tobacco Control' and its guidelines include prohibition of Government investment in and from accepting donations from tobacco companies;
- (b) if so, the details thereof;
- (c) whether any of the Government owned institution/company has made any investment in the tobacco companies after signing the above treaty;
- (d) if so, the details thereof and the reasons for allowing such investments; and
- (e) the corrective measures taken/ proposed to be taken by the Government in this regard?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

( a ) & ( b ) Yes, Government of India has signed WHO- Framework Convention on Tobacco Control in 2003 and ratified it in 2004.

The Article 5.3 of WHO FCTC and the guidelines framed thereunder, inter alia prohibit investment by government in tobacco companies and also prohibit acceptance of donations from tobacco companies

( c ) & ( d ) No such information is presently available with this Ministry. The said information is being collected.